

Declaration of Assets and LiabilitiesYear 2011

I, Jyoti Devi, son/daughter/wife of Sri Balleshwar Prasad
 aged 43yr years, belonging to Social Service
 service and presently working as MLA, Barachatti-228 (Gaya)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35,000Rs	20,000Rs	5,000Rs	7,000Rs	5,000Rs
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70,000Rs	30,000Rs	8,000Rs	5,000Rs	1,900Rs
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI Deposits 50,000Rs LIC-12,000Rs	LIC-12,000Rs	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	BR-2C-0003 Maruti(2002 Model) Bajaj-RR-2N-5007 (2011 Model)	NIL	AVON Cycle (2010 Model)	AVON Cycle (2009 Model)	AVON Cycle (2009 Model)
(vi)	Jewellery (give details of weight and value)	Gold-25gm (70,000Rs) Silver-500gm (26,000Rs)	NIL	NIL	NIL	Gold-10gm (28,000Rs) Silver-150gm (8000Rs)
(vii)	Other assets, such as values of claims / interests	ATG Chakki	Desal Engine-2	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

अरुण (सहित)
 श्री.
 12/12

बालेश्वर (सहित)
 श्री.
 05/12

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	3acre Babupuram Tham No 57B - zero value due to Shital Land	95dismil Babupuram Tham No 57B - zero value due to Shital Land	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	19acre at Babupuram Fatehpur, Gaya 6dismil at Bodh Gaya - 6.5 Lakhs.	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	2600 ft ² with Indira Awas and 1620 ft ² Khapraai House at Babupuram, Fatehpur, Gaya	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05/01/2017
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Bolero-BR-2N-5027 Finance Department	5,28,000/-
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ज्योती देवी

Name of Employee: Jyoti Devi

Place: Patna

Designation: MLA

Date: 05/01/2012

Department: Vidhan Sabha

Note: Please sign each page of the declaration.